

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 55(ND)/2016
CA NO.

CORAM:

PRESENT : CHIEF JUSTICE M. M. KUMAR
Hon'ble President



Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

NAME OF THE COMPANY: Sh. Rajeev Behl
V/s.
M/s. S. S. Con-Build Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 59 of the Companies Act 2013.

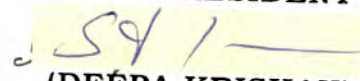
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	R.K. Gupta	Advocate	Petitioner	
2.	MS. SUNETA CHARMA,	ADVOCATE	} RESP. NO. 1-4	
3.	MR. DIGGAY PATNAR,	ADVOCATE		

ORDER

For Order, see C.P. No. 28(ND)/2016.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)